

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 938/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Nemani Steels Pvt. Ltd.  
V/s  
Biltube Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|
|---------------|-------------|--------------------|------------------|

**ORDER**

**TCP 938/I & BP/NCLT/MB/MAH/2017**

None present. List this matter on 5.9.2017

Sd/-

**V. NALLASENAPATHY**  
MEMBER (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
MEMBER (Judicial)